COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 219 of 2015 & IA No. 358 of 2015

Dated: 10th March, 2016

Present: **Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Chhattisgarh State Load Despatch Centre ....Appellant (s)
Versus
M/s. Arasmeta Captive Power Co. Ltd. & Ors. .... Respondent (s)

Counsel for the Appellant(s) : Mr. Apoorv Kurup
Mr. Girish Gupta

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R-1

Mr. C.K. Rai
Mr. Paramhans for R-3

Ms. Suparna Srivastava
Mr. Arvind Banerjee (Rep.) for R.2

ORDER

It is represented that pleadings are complete.

List the matter for hearing on ***19.04.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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